

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 207/15	TP 158/16	For hearing	621A	Omega Hospitals P. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **SADJ. P. JOHN**  
*As Amud Murali - p.c.m.*

**ORDER**

Matter is listed today for hearing. Proxy Counsel for Petitioner is present. He requested time and further requested to list it on 28/11/2017. Hence list it on 28/11/2017.

  
**Member (T)**

  
**Member (J)**